


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 152/252/HDB/2017
NAME OF THE COMPANY	Events now Private Limited
NAME OF THE PETITIONER(S)	Events now Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B.V. PAPA RAO for Dr. K. Lakshmi Narasimha	Advocate	9848658189	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.B.V.Papa Rao, for Mr.K.Lakshmi Narasimha, Learned Counsel for the Petitioner. RoC report still awaited. Post the case on 13.03.2018.


Member (Tech)


Member (Judl)